

¹[**THIRD SCHEDULE**

(*See section 9A*)

Rates of Dead Rent

1. Rates of dead rent applicable to the leases granted for low value minerals are as under:

RATES OF DEAD RENT IN RUPEES PER HECTARE PER ANNUM		
From 2 nd Year of Lease	3 rd and 4 th Year of Lease	5 th Year onwards
400	1000	2000

2. Two times the rate specified at paragraph 1 above in case of lease granted for medium value minerals.

3. Three times the rate specified at paragraph 1 above in case of lease granted for high value minerals.

4. Four times the rate specified at paragraph 1 above in case of lease granted for precious metals and stones.

Note:

1. For the purpose of this notification:—

- (a) "**precious metals and stones**" means gold, silver, diamond, ruby, sapphire and emerald;
- (b) "**high value minerals**" means semi-precious stones (agate, gem garnet), corundum, copper, lead, zinc, and asbestos (chrysotile variety);
- (c) "**medium value minerals**" means chromite, manganese ore, kyanite, sillimanite, vermiculite, magnesite, wollastonite, perlite, diaspore, apatite, rock phosphate, fluorite (fluorspar), barytes, and iron ore;
- (d) "**low value minerals**" means the minerals other than precious metals and stones, high value minerals and medium value minerals.]

1. Subs. by Notifn. No. G.S.R.631(E), for "Third Schedule" (w.e.f. 1-9-2014).